

ITEM NO.115

COURT NO.9

SECTION III-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 6837/2023

BANK OF INDIA & ORS.

Appellant(s)

VERSUS

PANKAJ SRIVASTAVA

Respondent(s)

(IA No. 123677/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 123678/2022 - EXEMPTION FROM FILING O.T.)

Date : 07-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI  
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s) Mr. Rajesh Kumar Gautam, AOR  
Mr. Anant Gautam, Adv.  
Mr. Samir Mudgil, Adv.  
Mr. Dinesh Sharma, Adv.  
Ms. Shivani Sagar, Adv.  
Mr. R. P. Daida, Adv.

For Respondent(s) Mr. Ardhendumauli Kumar Prasad, Sr. Adv.  
Mr. Rohit K. Singh, AOR  
Mr. Pritam Bishwas, Adv.  
Mr. Prakhar Srivastava, Adv.  
Ms. Ananya Sahu, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

Brief written submissions be filed by Monday i.e. 12.2.2024.

(RASHMI DHYANI PANT)  
COURT MASTER (SH)

(VIRENDER SINGH)  
BRANCH OFFICER